

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-3772/17

New Delhi this the 21st day of February, 2018

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

Nazia Kamal,
Aged 27 years,
D/o late Kamal Ahmed,
R/o-C-203, Begum Sultan Jahan Hall,
Aligarh Muslim University,
Aligarh-202002.

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Applicant

(through Sh. Rudro Chatterjee)

Versus

1. Union of India,
Through Secretary, Ministry of Culture,
C-Wing, Shastri Bhawan,
New Delhi-110001.

2. National Museum,
Through its Director General,
Janpath, New Delhi-110001.

3. Staff Selection Commission,
Through its Chairman,
Block No. 12, CGO Complex,
Lodi Road, New Delhi-110091.

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Respondents

(through Sh. Rajive R Raj)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli, Chairman

Learned counsel for the applicant submits that the applicant having been appointed, this application is rendered infructuous. This application is therefore dismissed as having become infructuous.

**(UDAY KUMAR VARMA)
MEMBER (A)**

**(JUSTICE PERMOD KOHLI)
CHAIRMAN**

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